COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 252 OF 2016

Dated: 17th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s GEM Sugars Ltd. ...Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Kush Chaturvedi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-1 & 2

ORDER

Learned counsel for respondent Nos. 1 & 2 states that respondent Nos. 1 & 2 do not wish to file any reply.

Pleadings are complete. List the matter for hearing on 21.08.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt